

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

[Refer to Rule 4 (v)]

No. 11 /UHC/Admin.A/2012

Dated: March 2, 2012.

By virtue of the power vesting in the High Court of Uttarakhand under Section 16(2) of the Advocates Act, 1961 and based upon the decision of the Hon'ble High Court of Uttarakhand taken in its meeting held on 29.02.2012, Mr. Amar Singh Gill is hereby designated as a Senior Advocate in terms of Section 16(2) of the Advocates Act, 1961 with immediate effect.

By Order of the Court,

Sd/-

(Ram Singh)

Registrar General.